

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5835
ANSWERED ON:02.05.2013
HYDRO POWER GENERATION PROJECTS
Sainuji Shri Kowase Marotrao

Will the Minister of POWER be pleased to state:

- (a) the details of the hydro power projects sanctioned by the Union Government during the last and the current Five Year Plan periods, State-wise;
- (b) the details of the companies which have invested in these projects including the foreign companies;
- (c) the details of hydro power projects for which proposals have been received by the Union Government during the last and the current Five Year Plan periods;
- (d) the steps taken by the Union Government on each of these proposals; and
- (e) the reasons for delay in clearance of pending proposals?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): The allocation of Hydro Power Projects, as per Hydro Power Policy, 2008, is done by the State Governments. The Union Government grants sanction only from financial angle and that too for projects being set-up by the Central Public Sector Undertakings (CPSUs). Accordingly, the Union Government has accorded financial sanctions in respect of four Hydro Power Projects of 944 MW capacity under the Central Sector during the last and the current Five Year Plan. Details are at Annex-I.

(c) & (d) : The Central Electricity Authority (CEA), under the Ministry of Power, Government of India grants only technical concurrence to Hydro Projects as per the extant Rules / Guidelines. Accordingly, Detailed Project Report (DPR) proposals of 73 Hydro Projects of 33020 MW capacity have been received by CEA for concurrence during the last and current Five Year Plan. Of these, 29 DPRs (17186 MW) have been concurred, 18 DPRs (7803 MW) are under examination, 4 DPRs (581 MW) which have been recently received are under scrutiny and 22 DPRs (7450 MW) have been returned to the developers due to deficiencies. The details are at Annex-II, Annex-III, Annex-IV and Annex-V respectively.

(e) : CEA endeavors to accord concurrence for implementation of the Hydro Projects/Schemes on the basis of complete & adequate technical information and based on the technical viability of the projects.